

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 123(ND)2010
CA. NO.

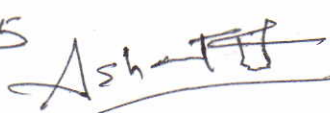
PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016**

NAME OF THE COMPANY: Sh. Sanjay Gambhir & Ors. V/s M/s. Renaissance Buildcon Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Diggaj Patnak, Adv		}	Petitioner } 
2.	Mr. Sanjeev Puri, Sr. Adv. Kamal Shankar, Adv Atul N, Adv		}	Respondent No.2 
3.	Mr. P.K. Mittal, Adv. Mr. Ashwosh Gupta, Adv.		}	Re. 3-5 

ORDER

Arguments part heard. For clarification, if any, list the matter on 10.11.2016.


(Ina Malhotra)
Member Judicial